- 28. Action taken for amending the Wildlife (Protection) Act, 1972 to ensure effective conservation.
- 29. Initiatives taken for improving the field delivery through capacity building of field officials, apart from providing incentives.
- 30. Steps taken for the independent Monitoring and Evaluation of tiger reserves.
- 31. Action initiated for using Information Technology to strengthen surveillance in tiger reserves.
- 32. Providing special assistance for mitigation of human-tiger conflicts in problematic areas.
- 33. As an outcome of the fourth Trans-border Consultative Group Meeting held in New Delhi, a joint resolution has been signed with Nepal for biodiversity/tiger conservation.

Pending projects for environmental clearance

675. DR. BHARATKUMAR RAUT: SHRI SHREEGOPAL VYAS:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) how many proposals of Government and private projects are pending for environmental clearance with the Ministry, till date; and
 - (b) the details thereof for the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) A total of 291 proposals of Government and private projects are pending for environmental clearance with the Ministry as on 31.10.2010. The break-up of the 291 pending projects received during the last three years is given below:—

SI.	Sector	Received in 2010	Received in 2009	Received in 2008	Total Pending
					31.10.2010
	1.	Mining	96	10	<u> </u>
2.	Industry	105	2	_	107
3.	Thermal	20	-	-	20
4.	Hydropower and	5	1	\$ 5	6
	Irrigation				
5.	Construction	34	3	_	37
6.	Infrastructure	14	1	_	15
	Total:	274	17	7	291